

Sixteenth Loksabha

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Title: Regarding problems faced by people of North Kerala due to laying of pipeline by Gas Authority of India Limited.

SHRI M.I. SHANAVAS (WAYANAD): In the northern parts of Kerala people are agitating against the laying of pipes by GAIL authorities in the thickly populated areas. The compensation announced by the GAIL is very meagre. Scores of persons are losing their land, houses, cultivation etc.

I urge upon the Centre Government to take steps to relocate the pipes from populated areas and also to give compensation to the affected persons according to the Land Acquisition Act i.e. four times the market value.